

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR HONEST DERIVATIVES PRIVATE LIMITED OPERATING IN STARCH MANUFACTURING AT JALGAON DISTRICT, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Honest Derivatives Private Limited CIN: U93000GJ2007PTC051271
2.	Address of the registered office	E-43, Second Floor, Sumel Business Park Near New Cloth Market, Outside Raipur Gate, Ahmedabad, Gujarat - 380002
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Jamner, Dist. Jalgaon Maharashtra
5.	Installed capacity of main products/ services	Maize crushing for production of starch and other derivatives - Grinding capacity - 300 tonnes/ per day.
6.	Quantity and value of main products/ services sold in last financial year	Turnover: Rs. 52,11,71,051 (As per latest available audited balance sheet for the financial year 2019-20) (Segment reports are yet to be received by the IRP).
7.	Number of employees/ workmen	The company is not operational and there were no workmen or employees as on the date of CIRP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.honestd@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.honestd@outlook.com
10.	Last date for receipt of expression of interest	21/11/2024
11.	Date of issue of provisional list of prospective resolution applicants	01/12/2024
12.	Last date for submission of objections to provisional list	06/12/2024
13.	Date of issue of final list of prospective resolution applicants	16/12/2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/12/2024
15.	Last date for submission of resolution plans	20/01/2025
16.	Process email id to submit EOI	cirp.honestd@outlook.com

Sd/-

CMA Harshad Deshpande

Resolution Professional of Honest Derivatives Private Limited

IBBI/IPA-001/IP-P-00166/2017-18/10335

AFA No.: AA1/10335/02/211224/106686 (valid till: 21-12-2024)

403, Kumar Millennium, Shivatirtha Nagar Kaman

Opp Krishna Hospital, Paud Road, Kothrud, Pune – 411 038

Registered Email ID: harshad_de@hotmail.com

Process Email ID: cirp.honestd@outlook.com

Date and Place: Pune 06/11/2024

PUBLIC NOTICE

General public is hereby informed that our client, **M/s. Muthoot Finance Ltd. (GSTIN 32AABC70343B1Z7)**, Registered Office: 2nd Floor, Muthoot Chambers, Banerji Road, Kochi-682018, Kerala, India. CIN: L65910KL1997PLC011300, Ph: +91 484-2396478, 2394712, Fax: +91 484-2396506, mails@muthootgroup.com, www.muthootfinance.com is conducting Auction of ornaments (NPA accounts for the period up to 31.12.2022) pledged in its favour, by the defaulting Borrowers, as detailed hereunder. All those interested may participate.

First Auction Date: 13.11.2024

Daman (DT) (2162): MAL-2988, MUL-6954, 6957, 6972, 7045, SRS-7, 86, Silvassa-UT (2300): MDL-2592, MEG-380, MUL-7636, 7690, 7797, 8267, SRS-35, 44, 47, 150, Silvassa-District Court (4078): MDL-1350, MEG-275, MUL-5397, 5404, 5509, SRS-7, 69, 73, 89, 145, 146, 147

Second Auction Date: 14.11.2024, Auction Centre: Ground Floor, Premises No. 2204/8 & 2204/9, Anuradha Complex, Airport Road, Mashal Chowk, Nani Daman-396210

The auctions in respect of the loan accounts shown under the branch head will be conducted at the respective branches. However please note that in case the auction does not get completed on the given date(s), then in that event the auction in respect thereof shall be conducted/continued on **Second Auction date at given auction centre**, and further in case the said ornaments are still not successfully auctioned on these dates then such auction shall be continued on subsequent days thereafter, at this same venue. No further notices shall be issued in this respect.

Kohli & Sobti, Advocates, A 59A,
First Floor, Lajpat Nagar-II, New Delhi - 110024

Note: Customers can release their pledged ornaments before the scheduled auction date, against payment of dues of our client. Customer can check actual Email ID: recoverynorth@muthootgroup.com or Call at [7348866464](tel:7348866464), [794452461](tel:794452461)



CIN: L51909WB1995PLC071730
Registered Office: 7, Munshi Premchand Sarani, Hastings, Kolkata-700022
Ph: (033) 2230016/18, Fax: (033) 2231569,
Email: kvl@inbgroup.com, Website: www.inbgroup.com

NOTICE

Members are hereby informed that pursuant to Section 110 read with Section 108 of the Companies Act, 2013 read with Rules 20 and 22 of the Companies (Management and Administration) Rules, 2014, ("Rules") including any statutory modification or re-enactment thereof for the time being in force, read with the General Circular No. 14/2020 dated 8th April, 2020, General Circular No. 17/2020 dated 13th April, 2020, General Circular No. 20/2020 dated 05th May, 2020, General Circular No. 22/2020 dated 15th June, 2020, General Circular No. 33/2020 dated 28th September, 2020, General Circular No. 39/2020 dated 31st December, 2020, General Circular No. 10/2021 dated 23rd June, 2021, General Circular No. 20/2021 dated 8th December, 2021, General Circular No. 3/2022 dated 05th May, 2022, General Circular No. 11/2022 dated 28th December, 2022, General Circular No. 09/2023 dated September 25, 2023 and General Circular No. 09/2024 dated September 19, 2024 ("General Circulars") issued by the Ministry of Corporate Affairs ("MCA"), as amended from time to time and Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosures Requirements) Regulations, 2015 ("the Listing Regulations"), as amended from time to time and the Secretarial Standards on General Meetings issued by the Institute of Company Secretaries of India ("SS-2") the Company has completed the dispatch of the Postal Ballot Notice on 2nd November, 2024, for seeking consent of the Members through Postal Ballot by remote e-voting process to transact the businesses as set out in the Postal Ballot Notice dated 8th September, 2024.

Pursuant to the MCA General Circulars, the Company has sent the said documents through electronic mode to those Members who have registered their e-mail addresses with the Company or with the Depositories as on 25th October, 2024 ("Cut-Off date") and the communication of assent / dissent of the members will only take place through the remote e-voting system.

Members whose names are recorded in the Register of Members of the Company or in the Register of Beneficial Owners maintained by the Depositories as on the cut-off date i.e. Friday, 25th October, 2024 only will be entitled to cast their votes by remote e-voting system.

The Board of Directors of the Company has appointed M/s Vinod Kothari & Company, Practising Company Secretaries, Kolkata, as Scrutinizer for conducting the Postal Ballot through e-voting process in accordance with law in a fair and transparent manner. Members who have not registered their e-mail address so far, are requested to register their e-mail address for receiving all communications from the Company electronically with RTA at email id mpdcl@yaho.com.

The Members, who have not received the Postal Ballot notice may apply to the Registrar and Share Transfer Agent i.e. M/s Maheshwari Datamatics Private Limited, 23, RN Mukherjee Road, 5th floor, Kolkata - 700001, or at mpdcl@yaho.com and obtain a duplicate thereof. The Postal Ballot Notice is also available at the Company's website www.inbgroup.com/kiran and CDSL e-voting website www.evotingindia.com.

In compliance with the provisions of Section 108 & 110 of the Companies Act, 2013 read with Rule 20 & 22 of the Companies (Management & Administration) Rules, 2014 (as amended from time to time), the Company is pleased to provide the Members (whether holding shares in physical or dematerialized form) with the facility to exercise their right to vote on the matters set out in the Postal Ballot notice by electronic means i.e. through e-voting services provided by Central Depository Services (India) Limited (CDSL). The e-voting period commences on Sunday, the 3rd day of November, 2024 at 9.00 A.M. and ends on Monday, the 2nd December, 2024 at 5.00 P.M. E-Voting mode will be blocked by CDSL after 05.00 P.M. on Monday, the 2nd December, 2024 and voting shall not be allowed beyond the said date and time. Please read carefully and follow the instructions as printed in this Notice for e-voting purpose.

The results of the Postal Ballot/E-voting shall be announced by the Chairman of the Company or in his absence, any person authorized by him, within 2 (two) working day from the last date of e-voting. The results of the Postal Ballot/E-voting along with the Scrutinizer's Report will be posted on the Company's website at www.inbgroup.com/kiran and CDSL website at www.evotingindia.com and shall also be displayed on the Notice Board of the Company at the Registered Office of the Company at 7, Munshi Premchand Sarani, Hastings, Kolkata - 700022.

If you have any queries or issues regarding e-Voting from the CDSL e-Voting System, you can write an email to helpdesk.evoting@cdsindia.com or contact at toll free No. 1800 22 55 33.

All grievances connected with the facility for voting by electronic means may be addressed to Mr. Rakesh Dalvi, Sr. Manager, (CDSL) Central Depository Services (India) Limited, A Wing, 25th Floor, Marathon Futest, Mafatal Mill Complex, N M Joshi Marg, Lower Parel (East), Mumbai - 400013 or send an email to helpdesk.evoting@cdsindia.com or call on toll free No. 1800 22 55 33.

By order of the Board
For Kiran Vyapar Limited
Sd/-
Pradip Kumar Ojha
Company Secretary
Membership No. F8857

Place : Kolkata
Date : 2nd November, 2024

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR HONEST DERIVATIVES PRIVATE LIMITED OPERATING IN STARCH MANUFACTURING AT JALGAON DISTRICT, MAHARASHTRA (Under Regulation 36A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Honest Derivatives Private Limited CIN: U93000GJ2007PT021271
2. Address of the registered office	E-43, Second Floor, Sumeil Business Park Near New Cloth Market, Outside Rajpur Gate, Ahmedabad, Gujarat - 380002.
3. URL of website	Not available
4. Details of Place where majority of fixed Assets are located	Jammer, Dist. Jalgaon Maharashtra
5. Installed capacity of main products/ services	Maize crushing for production of starch and other derivatives- Grinding capacity- 300 tonnes/ per day.
6. Quantity and value of main products/ services sold in last financial year	Turnover- Rs. 52,11,71,051 (As per latest available audited balance sheet for the financial year 2019-20) (Segment reports are yet to be received by the RP).
7. Number of employees/ workmen	The company is not operational and there were no workmen or employees as on the date of CIRP.
8. Further details including latest available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending Resolution Professional cnp.honestd@outlook.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Intern Resolution Professional at cnp.honestd@outlook.com
10. Last date for receipt of expression of interest	21/11/2024
11. Date of issue of provisional list of prospective resolution applicants	01/12/2024
12. Last date for submission of objections to provisional list	06/12/2024
13. Date of issue of final list of prospective resolution applicants	16/12/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/12/2024
15. Last date for submission of resolution plans	20/01/2025.
16. Process email id to submit EOI	cnp.honestd@outlook.com

Sd/-
CMA Harshad Deshpande
Resolution Professional of Honest Derivatives Private Limited
IBBI/PA-01/PP-P-01/68/2019/10335
AFA No. AA/11033202/1224/10686 (valid till: 21-12-2024)
403, Kumar Milennium, Shivaliha Nagar Kanan
Opp Krishna Hospital, Paud Road, Kolhapur, Pune-411 038
Registered Email ID: harshad_de@hotmail.com
Process Email ID: cnp.honestd@outlook.com

Date and Place: Pune 06/11/2024

Registered Office: 19-A Duleshwar Garden, Jaipur, Rajasthan, India, 302001.
www.aubank.in

LOAN AGAINST GOLD - AUCTION NOTICE ON "AS IS WHERE IS" BASIS

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from AU Small Finance Bank Limited ("Bank"). Since the borrower/s have failed to repay his/their dues, we are constrained to conduct an auction of pledged gold items/articles on **11 Nov 2024 between 11:00 AM - 3:00 PM (Time)** at below mentioned branches according to the mode specified therein. In the case of deceased borrowers, all conditions will be applicable to legal heirs. Please note that in the event of failure of the above auction, the bank reserves its right to conduct another auction without prior intimation.

E-Auction Branch Details (E-auction will be conducted by using WebLink <https://gold.samil.in>)

AHMEDABAD- PRAHLADNAGAR - 24660001211674 | **ANAND - NEAR TOWN HALL** - 24660000191316 24660000280089 | **ANKLESHWAR** - 24660000195559 24660000290820 24660000296089 | **BALASINOR** - 24660000130213 24660000203596 | **BARODA - ALKAPURI** - 24660000128897 24660000138548 24660000203566 24660000232411 | **BARODA - KARELIBAGH** - 24660000180177 | **BAYAD** - 24660000155905 24660000172443 24660000186216 24660000203486 24660000205543 24660000295141 24660000297627 | **BHARUCH - SHEVASHRAM ROAD** - 24660000210813 24660000223538 24660000282185 24660000285900 | **BORSAD - ANAND CHOWDKI** - 24660000128717 24660000133527 24660000134355 24660000145504 24660000200672 24660000237032 24660000272254 24660000335607 24660000378485 24660000406524 24660000442545 | **CHHOTA UDAIPUR** - 24660000159918 24660000194741 24660000229087 24660000258112 | **CHIKHALI-KHERGAM ROAD** - 24660000165066 | **DEESA** - 24660000254099 | **DEGHAM** - 24660000124304 24660000212169 24660000247343 24660000263282 24660000293194 24660000708116 | **DEVGADH BARIA** - 24660000129685 24660000157662 24660000174689 24660000253671 24660000253701 24660000288974 24660000299744 24660000304026 24660000457397 24660000469474 | **DHANSURA** - 24660000244008 24660000268113 24660000296169 24660000917563 | **DHOLKA** - 24660000127419 24660000127799 24660000187774 24660000284822 24660000294323 | **DOHAD** - 24660000272054 24660000293544 | **GANDHINAGAR** - 24660000200732 24660000209935 24660000471900 | **GODHRA** - 24660000121010 24660000251334 24660000254589 24660000281727 24660000293174 | **HIMMATNAGAR** - 24660000286348 | **HIMMATNAGAR MEL** - 24660000191356 | **JAMNAGAR - LAL BUNGLOW ROAD** - 24660000122198 24660000126801 24660000126911 24660000131831 24660000137610 24660000147311 24660000149637 24660000165986 24660000166154 24660000205383 24660000208457 24660000213357 24660000216292 24660000224066 24660000228399 24660000228719 24660000248091 24660000273073 24660000694220 | **JHALOD - 2. MUVADA BUS STOP** - 24660000120712 | **JUNAGADH - ZANZARDA ROAD** - 24660000161754 24660000183722 24660000191026 | **KALOL - BT MALL** - 24660000163190 | **KARJAN** - 24660000229037 | **LIMBDI** - 24660000165246 24660000866987 | **MALPUR** - 24660000287806 24660000736533 | **MEGHRAJ** - 24660000125093 24660000126581 24660000184060 24660000201830 24660000236814 24660000256805 24660000296339 24660000818969 | **MODASA** - 24660000136402 24660000149097 24660000247813 24660000285020 24660000292366 | **NAVARI - SAJAJI ROAD** - 24660000254729 | **PALANPUR** - 24660000206751 | **PILOD** - 24660000136272 24660000233969 24660000234837 24660000264140 24660000264930 | **RAJKOT - RAIYA ROAD** - 24660000142150 24660000191214 24660000264310 24660000298955 24660000325716 | **SHAHERA** - 24660000122408 24660000180187 24660000191266 24660000200302 24660000218598 24660000228209 24660000236564 24660000269301 24660000279072 24660000283864 24660000293014 | **SURAT - ADAJAN** - 23660001422318 24660000123896 24660000271146 | **SURAT - KATARGAM** - 24660000153449 24660000179930 24660000257234 24660000260957 24660000283334 24660000287486 24660000445810 24660000617147 | **TALOD** - 24660000133167 24660000143078 24660000162742 24660000182634 24660000183602 24660000260217 24660000272774 | **TARAPUR** - 24660000131771 24660000186366 24660000258522 24660000270608 24660000270678 24660000623715 24660000623955 | **UMRETH** - 24660000240865 | **VAODDARA** - 24660000150784 | **VALLABH VIDYA NAGAR SFB** - 24660000202878 24660000284402 24660000803047 | **VAPI** - 24660000188993 24660000684159 | **VIJAPUR** - 24660000316344 24660000782004 |

Note: The auction is subject to certain terms and conditions mentioned in the bid form, which is made available before the commencement of auction.

Sd/-
Manager
AU Small Finance Bank Limited

Registered Office: 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE-411036.
Branch Office: Office No. 607, ICC Complex, opposite Civil Hospital, Centre Point, Surat, Gujarat 395002.

GRIHUM HOUSING FINANCE LIMITED (Formerly known as Poonawalla Housing Finance Ltd.)
E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/ Co-Borrower/Mortgagor(s)/Guarantor(s) that the below described immovable properties mortgaged to Grihnum Housing Finance Limited (formerly known as Poonawalla Housing Finance Limited as the name Poonawalla Housing Finance Limited changed with effect from 17 Nov 2023) (Previously known as Magma Housing Finance Limited and originally incorporated with name of GE Money Housing Finance Public Unilted Company) (hereinafter referred to as the "Secured Creditor" as per the Act), the possession of which has been taken by the Authorised Officer of Secured Creditor in exercise of powers conferred under section 13(12) of the Act read with Rule 8 and 9 of the security interest (Enforcement) Rule pursuant to notice under section 13(2) of the Act. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 21/11/2024 through E-Auction. It is hereby informed to general public that we are going to conduct public through E-Auction platform provided at the website <https://www.bankauctions.com>. For detailed T&Cs of sale, please refer to link provided in GHFL's Secured Creditor's website i.e. www.grihnumhousing.com

Sr. No.	Proposal No. Customer Name (A)	Demand Notice Date and Outstanding Amount (B)	Nature of Possession (C)	Description of Property (D)	Reserve Price (E)	EMD (10% of RP) (F)	EMD Submission Date (G)	Incremental Bid (H)	Property Inspection Date & Time (I)	Date and time of Auction (J)	Known encumbrances / Court cases if any (K)
1	Loan No. HL00105100000502540 Busa Maulik Rameshrai(Borrower) Ramesh Rameshrai Mohanbhai (Co Borrower)	Notice date: 15/12/2023 Rs.28,12,778/- (Rupees Twenty Eight Lakh Twelve Thousand Seven Hundred Seventy Six Only) payable as 15/12/2023 along with interest @ 11.75% p.a. till the realisation.	Physical	All that piece and parcel of a Residential Flat No.B-1 301 on 13th Floor of Sri Heights Layering and Being on total land 3049.00 Sq.Mts. of Plot No.1 and Common Plot of P.P. No. 2/3, T.P.S -13 of Rajkot Revenue Survey No.104/1 (P) 3, Rajkot City Survey Ward No.1/2, City Survey No.3115/1/31 301/130 (Built up area 58-99 Sq. Mts.) and Boundaries of The Property - North:-Lift and OTS, South:-OTS, East:-OTS West:-Passage and OTS.	Rs.29,50,000/- (Rupees Twenty Nine Lakh Fifty Thousand Only)	Rs. 2,95,000/- (Rupees Two Lakh Ninety Five Thousand Only)	20/11/2024 Before 5 PM	10,000/-	14/11/2024 (11AM - 4PM)	21/11/2024 (11AM - 2PM)	NIL

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself in all aspects thereto before submitting the bids. All statutory dues like property taxes, electricity/water dues and any other dues, if any, attached to the property to be ascertained and paid by the successful bidder. The interested bidders are required to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider C1 India Pvt Ltd. Address: Plot No-68 3rd floor Gurgaon Haryana-122003. Helpline Number- 7291981124, 25,26 Support Email id - Support@bankauctions.com. Contact Person - Dharni P. E-mail id: dharni.p@c1india.com, Contact No.9948182222. Please note that Prospective bidders may avail online training on e-auction from the above. The intending purchaser/bidder is required to submit amount of the Earnest Money Deposit (EMD) by way of bank of NEFT/RTGS/DD in the account of "Grihnum Housing Finance Ltd.", BIC/KICCI BANK LTD. Account No-000651000460 and IFSC Code- IICIC0000620, R. N. Mukherjee Road-Kolkata-700001 drawn on any nationalized or scheduled Bank on or before 20/11/2024 and register their name at <https://www.bankauctions.com> and get user ID and password free of cost and get training on e-auction from the service provider. After their Registration on the website, the intending purchaser/bidder is required to get the copies of the following documents uploaded, e-mail and sent self-attested hard copy at Address- No. 607, ICC Complex, Opposite Civil Hospital, Besides Kadivale School, Centre Point, Surat, Gujarat - 395002 Mobile no. +91 9567626050 e-mail id rahul.r1@grihnumhousing.com. For further details on terms and conditions please visit <https://www.bankauctions.com> & www.grihnumhousing.com to take part in e-auction. This notice should also be considered as 15 days' notice to Borrower/ Co-Borrower/ Mortgagor (s)/Guarantor(s) under Rule 8(6) of the Security Interest (Enforcement) Rule-2002

Date: 06-11-2024, Place: Gujarat

Sd/-
Authorised Officer, Grihnum Housing Finance Limited (Formerly known as Poonawalla Housing finance Ltd)

Public Notice For E-Auction For Sale of Immovable Properties

Sale of Immovable property mortgaged to IFL Home Finance Limited (Formerly known as India Infiline Housing Finance Ltd.) (IFL/IFHL) Corporate Office at Plot No. 98, Udyog Vihar, Phase-IV, Gurgaon-122015 (Haryana) and Branch Office at "Office No.301, 3rd Floor, The Imperia, Opp. Shastri Maidan, Above Federal Bank, Nr.Axix Bank, Rajkot, Gujarat-360001" under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of IFL/IFHL had taken the possession of the following properties/Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of IFL/IFHL had taken the possession of the following properties/Enforcement of Security Interest Act, 2002 (hereinafter "Act") in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS, AS IS WHAT IS BASIS AND WITHOUT RECURSE BASIS" for realization of IFL/IFHL's dues. The Sale will be done by the undersigned through e-auction platform provided at the website: www.iflhome.com

Borrower(s)/ Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property/ Secured Asset	Date of Physical Possession	Reserve Price
1. Mr. Jay Mohanbhai Kumbhaviya 2. Mrs. Vajiben Mohanbhai Kumbhaviya (Prospect No. IL10271780)	10-Apr-2024 Rs.13,08,832/- (Rupees Thirteen Lakh Eight Thousand Eight Hundred and Thirty Two Only)	All that part and parcel of the property bearing Plot no.70, 71, 72, Subplot No.70+71+72A, Khodiyar Park, R.S.No.162, Village Ratapur, Rajkot Mort Road, Tal & Dist Rajkot, 360003, Gujarat. Area Admeasuring (In Sq. Ft.): Property Type: Land, Area, Carpet Area, Built-Up Area Property Area: 539.30, 561.00, 646.10	13-Oct-2024	Rs. 10,43,000/- (Rupees Ten Lakh Forty Three Thousand Only)
			12-Oct-2024	Earnest Money Deposit (EMD) Rs. 1,04,300/- (Rupees One Lakh Four Thousand Three Hundred Only)

Date of Inspection of property 09-Dec-2024 1100 hrs -1400 hrs. EMD Last Date 11-Dec-2024 till 5 pm. Date/ Time of E-Auction 13-Dec-2024 11:00 hrs-1300 hrs.

Mode of Payment: EMD payments are to be made vide online mode only. To make payments you have to visit <https://www.iflhome.com> and pay through link available for the property/ Secured Asset only. Note: Payment link for each property/ Secured Asset is different. Ensure you are using link of the property/ Secured Asset you intend to buy vide public auction.

For Balance Payment - Login <https://www.iflhome.com> > My Bid > Pay Balance Amount.

TERMS AND CONDITIONS:-

- For participating in e-auction, Intending bidders required to register their details with the Service Provider <https://www.iflhome.com> well in advance and has to create the login account, PAN ID and password. Intending bidders have to submit / send their "Tender FORM" along with the payment details towards EMD, copy of the KYC and PAN card at the above mentioned Branch Office.
- The bidders shall improve their offer in multiple of amount mentioned under the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of the closing time of the auction, the closing time will automatically get extended for 5 minutes.
- The successful bidder should deposit 25% of the bid amount (after adjusting EMD) within 24 hours of the acceptance of bid price by the AO and the balance 75% of the bid amount within 15 days from the date of confirmation of sale by the secured creditor. All deposit and payment shall be in the prescribed mode of payment.
- The purchaser has to bear the cess, applicable stamp duty, fees, and any other statutory dues or other dues like municipal tax, electricity charges, land and all other incidental costs, charges including all taxes and rates outgoings relating to the property.
- The purchaser has to pay TDS application to the transaction/payment of sale amount and submit the TDS certificate with IFL HFL.
- Bidders are advised to go through the website <https://www.iflhome.com> and <https://www.iflhome.com/loans/properties-for-auction> for detailed terms and conditions of auction sale & auction application form before submitting their Bids for taking part in the e-auction sale proceedings.
- For details, help procedure and online training on e-auction prospective bidders may contact the service provider E mail ID: care@iflhome.com, Support Helpline Numbers: @1

